

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD**


**TP 110 of 2019 [TP 2-A of 2016(CA 227 of 2009)  
with TP 2 of 2016(CP 58 of 2009)]**

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2019**

Name of the Company: Shravankumar Patel  
V/s  
Mohanlal Hargovinddas Bidi Udayog Pvt Ltd

Section of the Companies Act : Section 397-398 of the Companies Act

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vijay Khargone Mohanlal Bidi Udayog	Adv.	Resp. No. 1, 2 & 4	
2.				

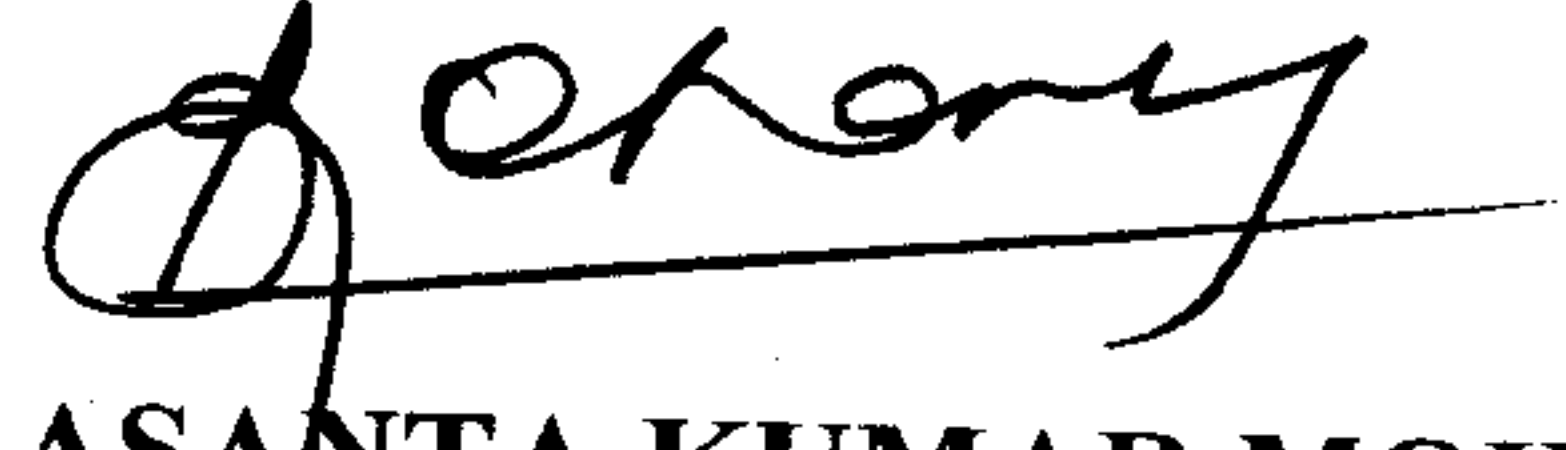
**ORDER**


The Respondent no. 1, 2 & 4 are represented through respective Counsel(s).

None appeared for the Petitioner.

On the request of Learned Counsel for the Respondent, the matter is adjourned.

List the matter on 24.01.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 19th day of December, 2019.